

You had been a judge, Sir, and you know what those things are.

Shri Humayun Kabir: There are all kinds of buildings in the maidan. The Tagore theatre is being built there. Then there is an Akademi building and a cathedral. Therefore, the honble Member cannot expect the Minister of Scientific Research and Cultural Affairs to know to whom the land belongs. For that he should put a separate question to the appropriate Ministry.

श्री रामेश्वरानन्द: अध्यक्ष महोदय, सेठ गोविन्द दास जी ने दो बार हिन्दी में प्रश्न किये लेकिन उन के उत्तर केवल इंग्लिश में दिये गये हैं। क्या इंग्लिश के प्रश्नों के उत्तर हिन्दी में दिये जा सकते हैं ?

अध्यक्ष महोदय : जिन मेम्बर साहब ने हिन्दी में सवाल किया था, अगर वह यह चाहते कि उन को जवाब हिन्दी में दिया जाय तो जरूर ऐसा होता, लेकिन उन्होंने जब उसे मंजूर कर लिया तो फिर श्री कोई मेम्बर साहब उस में दखल न दें।

एक माननीय सदस्य : वह तो हिन्दी में चाहत हैं।

अध्यक्ष महोदय : वह मुझ से तो नहीं कहते। आप के कान में उन्होंने पहुँचा दिया तो मैं क्या करूँ ?

दिल्ली में टैगोर रंगमंच

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*३१७. { श्री नवल प्रभाकर :
श्री रघुनाथ सिंह :
श्री विभूति मिश्र :

क्या वैज्ञानिक अनुसंधान और सांस्कृतिक कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि दिल्ली में "टैगोर रंगमंच" के नाम से एक खुले रंगमंच का निर्माण किया जा रहा है

(ख) यदि हाँ, तो उसका स्वरूप तथा निर्माण व्यय क्या होगा ;

(ग) इसमें कितने व्यक्तियों के बैठने

की व्यवस्था होगी ; और

(घ) नाटक खेलने के लिये रंगमंच कब तक तैयार हो जायेगा ?

The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir): (a). Yes, Sir. The name is likely to be Tagore Rangamanch.

(b) The stage and the auditorium have been planned for multipurpose use like the regular theatre, concerts, dance performances and spectacles. The cost is estimated at about Rs. 15 lakhs.

(c). It will have a seating capacity of about 8000 persons for spectacles. For dances or the regular theatre the stage and auditorium can be modified to seat 5000 and 13000 persons respectively.

(d). The theatre is expected to be ready for staging plays by 15 August, 1962.

श्री नवल प्रभाकर: क्या मैं जान सकता हूँ कि इसके लिये कोई जगह निश्चित कर ली गई है ? यदि हाँ, तो कहाँ पर ?

श्री हुमायून कबिर : अभी पूरा बन नहीं चुका है लेकिन बन रहा है। शायद अगस्त तक तैयार हो जायेगा। तब जगह किस तरह से नहीं चुनी गई है।

श्री त्यागी : क्या नाच गाने के इस मन्दिर पर इतने लाख रुपये खर्च करने के वास्ते प्लैनिंग कमीशन से मंजूरी मिल गई थी।

श्री हुमायून कबिर : यह रवीन्द्रनाथ टैगोर सेन्टेनरी कमेटी बना रही है इस लिये प्लैनिंग कमीशन की मंजूरी का सवाल नहीं उठता।

श्री विभूति मिश्र : मैं जानना चाहता हूँ कि इस की देख रेख और प्रबन्ध की जिम्मेदारी सेन्ट्रल गवर्नमेंट पर रहेगी या कोई प्राइवेट कमेटी बनेगी।

Shri Humayun Kabir: After it has been completed, it is proposed to set up a small committee which will look after the stage and the theatres.

Shrimati Renu Chakravarty: May I know whether this particular stage will be used only for the staging of Tagore plays, both in the regional language as well as in translation, or it will be used for all plays, dramas, songs and dances?

Shri Humayun Kabir: In my reply I have stated that it will be for all kinds of performances—concerts, dance, drama and spectacles. Obviously, there cannot be any limitation that it will be confined only to Tagore performances.

डा० गोविन्द दास : क्या माननीय मंत्री महोदय इस बात को जानते हैं कि भावात्मक एकता के लिये नाटक और इस प्रकार के प्रदर्शन अत्यन्त आवश्यक होते हैं, और ऐसी हालत में क्या इस बात का प्रयत्न किया जायेगा कि इस तरह के रंगमंच और दूसरी तरह की चीजें भिन्न भिन्न स्थानों में बनाई जायें और इसमें केन्द्रीय सरकार से सहायता दी जाये ?

Shri Humayun Kabir: My hon. friend is probably aware that the Government have already undertaken a programme and there will be a firstclass theatre in every State capital. In addition, we have undertaken a programme for rural theatres and, I believe, there are—I am speaking from memory—about 200 rural theatres which have already been built, and we propose to build more.

श्री रामेश्वरानन्द : यह सर्वथा असह्य बात होगी जो कि यत्न किया जा रहा है। हिन्दी के प्रश्नों का उत्तर हिन्दी में होना चाहिये। अगर मंत्री महोदय को हिन्दी नहीं आती है तो दूसरे मंत्री महोदय उन की जगह पर उत्तर दे सकते हैं। इस का तो यह अर्थ होता है

अध्यक्ष महोदय : मैं चाहूंगा कि जब हिन्दी में प्रश्न किया जाय तो यत्न यह किया जाय कि हिन्दी में ही जवाब हो।

320 (A) LSD—2.

मगर जब जो सवाल करने वाले मेम्बर साहब हैं उनकी तसल्ली हो जाती है उसको तो फिर मैं उसमें कैसे दखल दे सकता हूँ? दोनों भाषाओं में सवाल या जवाब किया जा सकता है। इस लिये अगर सवाल करने वाले मेम्बर साहब कहें कि हिन्दी में मिले तो जरूर दिया जायेगा। लेकिन अगर उन की तसल्ली हो जाय तो मैं क्या कर सकता हूँ? मैं माननीय सदस्य से विनय करूंगा कि वे बैठ जायें, और जब मैं खड़ा हूँ उस वक्त उन को बैठ ही जाना चाहिये। तो जो मेम्बर साहब सवाल करते हैं अगर वह जोर नहीं देते तो बिना वजह दूसरे मेम्बर साहब को भी नहीं देना चाहिये। जब स्वामी जी सवाल करेगे तो जरूर हिन्दी में जवाब मिलेगा।

डा० गोविन्द दास : मैं ने हिन्दी में सवाल किया था। यहाँ पर बार बार भाषा का प्रश्न उठता है। लेकिन मैं यहाँ पर भाषा के प्रश्न को लेकर कटुता उत्पन्न नहीं करना चाहता। मैं चाहता हूँ कि हिन्दी चले और मैं यह भी चाहता हूँ कि हिन्दी के प्रश्नों के उत्तर हिन्दी में दिए जायें। लेकिन अगर कोई मंत्री इसमें असमर्थ है तो मैं जबरदस्ती उन पर कोई चीज लादना नहीं चाहता।

Shri Nambiar: On a point of order, Sir. Question Hour is intended for us to get information from the hon. Ministers. If that is going to be used for the dispute of Hindi or non-Hindi, it becomes a very difficult thing for us. Then I can start speaking in Malayalam or Tamil. I know many languages. Therefore our time should not be misused by the Hindi fanatics. This cannot be tolerated.

Mr. Speaker: Order, order. All other languages should not be equated to Hindi.

श्री फ्रैंक एनबनी : क्यों ?

Mr. Speaker: Because under our Rules every hon. Member can express himself either in Hindi or in English. That is provided for. On

that account I am saying that and not because I am giving any inferior status to any other language. All languages are very important. All the Indian languages are equal in that respect. But here under our Rules every hon. Member can express himself either in Hindi or in English. Therefore when he is expressing himself in Hindi, if the hon. Minister can give the answer in Hindi he will try to do that. But the position that has been taken by Dr. Govind Das is the ideal one. He says that he expects the hon. Minister to do that.

मगर वह कोई कटुता पैदा नहीं करना चाहेंगे, और मेरा स्थान है कि दूसरे माननीय सदस्य भी कोई कटुता इसमें पैदा नहीं करना चाहेंगे।

Shri H. P. Chatterjee: On a point of privilege, Sir.

Shri A. K. Gopalan: May I submit that there are some new hon. Members who do not know both Hindi and English. There may not be many but specially in my group there is one who does not know either Hindi or English. As far as such hon. Members are concerned, I want to know.

Mr. Speaker: The Rules are very clear on that point. As the situation arises I will certainly abide by the Rules. Next Question.

Fertilizer Factories in Andhra

*318. **Shri Yallamanda Reddy:** Will the Minister of Steel and Heavy Industries be pleased to state:

(a) at what stage are the fertilizer factories to be set up at Kottagudem and Visakhapatnam; and

(b) whether there is any foreign investment in these two factories?

The Minister of Steel and Heavy Industries (Shri C. Subramaniam):

(a). A statement is laid on the Table of the Sabha.

STATEMENT

The following is the progress made in the establishment of fertilizer fac-

ories at Kothagudam and Vishakapatnam:—

Kothagudam Fertilizer factory: M/s. Andhra Sugars, who have been granted a licence for this project, are negotiating with a well-known American firm for technical and financial collaboration. It is understood that the terms of collaboration have been practically settled and a draft collaboration agreement is expected to be submitted for Government's approval in the very near future. In the meantime, the party has gone ahead with the acquisition of land for the project, arrangements for supply of utilities like water and electric power and of coal which will be the main raw material for the production of ammonia.

Vishakapatnam Fertilizer Factory: A private Limited Company called Coromandel Fertilizers Private Ltd. has been registered by the Consortium to whom a licence has been issued for the establishment of the factory, for undertaking the preliminary steps to implement the project. This private Company is taking the local authorities for the supply of water, power, etc. The party has selected a site in the Port Area of Vishakapatnam and is having discussions with the Port Authorities for the release of land.

(b) Yes, Sir.

Shri Yallamanda Reddy: May I know the terms of collaboration entered into by the Indian company with the American private company?

Shri C. Subramaniam: There are two concerns in this, one is the Kothagudam factory and the other is the Visakhapatnam factory.

Shri Yallamanda Reddy: I am referring to the Kothagudam factory.

Shri C. Subramaniam: I think the collaboration is with the USA firm called Allied Chemical Corporation.

Shri Yallamanda Reddy: I want to know the terms.

Shri C. Subramaniam: I do not have the terms.